Blackmarketing of essential commodities in Madhya Pradesh

548. SHRI SURESH PACHOURI: Will the PRIME MINISTER be pleased to State:

- (a) whether it is a fact that in recent past some employees of Madhya Pradesh Civil Supplies Corporation were detained for blackmarketing essential commodities meant for Public Distribution System;
- (b) if so, what are the details thereof; and
- (c) what action Government have taken to prevent such incidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMA-LUDDIN AHMED): (a) As per record maintained in this Ministry on the basis of statutory reports from the State Governments no employee of Madhya Pradesh Civil Supplies Corporation was detained in the recent past under Prevention of Black Marketing and Maintenance of Supplies of Essential Commodities Act, 1980.

(b) and (c) The questions do not arise in view of the (a) above.

Criteria for the allotment of queta for various States

549. SHRI NARAIN PRASAD GUPTA: SHRIMATI ILA PANDA:

Will the PRIME MINISTER be pleased to state:

- (a) what is the basis on which the quota of Wheat, Rice, Sugar, Oil and Keresene is allotted to various States under the Public Distribution System;
- (b) what was the quota allotted to various States during 1991-92;
- (c) the States with which the criteria has not been followed; and
 - (d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMA-LUDDIN AHMED): (a) to (d) Allocation of commodities for distribution through Public Distribution System (PDS) is made on a month to month basis taking into account the stocks in Central Pool, inter-se requirements of States/UTs. market availability, seasonal factors etc. Allocation of PDS items are supplemental in nature and is not intended to meet the entire demand of any State/UT. A Statement showing the allocation of rice, wheat, levy sugar, imported edible oil and kerosene to the States/UTs in 1991-92 is given in Statement.

Statement

Allocation of Wheat, Rice, Levy Sugar, Imported Edible Oils, Kerosene for Financial year 1991-92

(Figures in 000 Townes) Wheat Rice Sugar Imported State Кего-Ed. Oil sene 2 3 5 6 4 ... 321 1 9.2 563.9 2283.0 ANDHRA PRADESH 276.0 ARUNACHAL PRADESH 9.6 116.9 4.0 0.3 8.9 344.0 460.0 122.1 1.5 ASSAM 239.3 BIHAR 561.6 152.0 425.0 9.0 468.6 GOA 44.6 59.5 6.3 2.8 27.0 GUJARAT 879.6 336.0 205.7 9.2 777.8 HARYANA 294.0 40.0 81.1 2.8 150.8 123.0 80.6 25.6 3.9 36.1 HIMACHAL PRADESH 64.0 459.0 3.4 JAMMU & KASHMIR 236.0 36.6 443.2 KARNATAKA 467.0 622.0 225.7 9.0

Written Answer

1782.5 330.0	151.8	5.1	
	217.0		257.2
(03.0	317.9	7.2	380.5
692.0	380.2	11.8	1480.0
100.5	8.8	1.2	19.4
140.5	8.4	1.6	15.2
107.0	3.3	2.4	6.0
145.5	5.4	3.0	4.7
370.0	157.4	7.9	154.3
20.0	100.9	3.4	318.8
43.6	214.8	4.4	264.8
58.0	2.1	1.1	6.0
948.5	286.4	6.7	641.0
196.5	12.7	1.2	19.3
376.0	672.2	7.0	908.3
872.0	328.8	9.6	716.6
18.0	3.1	0.8	3.6
11.2	4.7	0.4	20.1
8.0	0.7	0.4	3.0
7.8	0.5	0.7	2.9
268.0	110.5	6.5	238.2
6.3	0.9	0.5	0.9
28.0	5.0	1.4	13.8
	196.5 376.0 872.0 18.0 11.2 8.0 7.8 268.0 6.3	196.5 12.7 376.0 672.2 872.0 328.8 18.0 3.1 11.2 4.7 8.0 0.7 7.8 0.5 268.0 110.5 6.3 0.9	196.5 12.7 1.2 376.0 672.2 7.0 872.0 328.8 9.6 18.0 3.1 0.8 11.2 4.7 0.4 8.0 0.7 0.4 7.8 0.5 0.7 268.0 110.5 6.5 6.3 0.9 0.5

55. [Transferred to 2nd December, 1992].

Additionant of essential commodities to U.P. Civil Supplies

- 551. SHRI RAM RATAN RAM: Will the PRIME MINISTER be pleased to state.
- (a) what is the total amount of wheat, lice and edible oil allotted to U.P. for distribution under the Public Distribution System:
- (b) what are the reasons for not increasing the quota in the required proportion; and
- (c) what is being done for the increase in quota?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED) \(\) (a) The total quan-

tity of price, wheat and imported edible oils allotted to Uttar Pradesh for the Public Distribution System (PDS) in 1992 are respectively 4. 15 lakh tonnes 7.14 lakh tonnes and 4.500 tonnes.

(b) and (c) Central Government makes bulk allocations of PDS commodities to States/UTs including Uttar Pradesh on a monthly basis taking into account the stocks in Central Pool, demands received from the States, inter-se requirements of various States/UTs, seasonal factors etc. PDS allocations are supplemental in nature and are not intended to meet the total requirements of any State/UT.

Export of Iron Ore

- 552. SHRI RAMNARAYAN .GO SWAMI : Will the PRIME MINISTER be pleased to state :
- (a) what was the total export of ironore during the last three years; and
- (b) what is the total import of useable steel during the last three years?